

of formulations based on bulk drugs appearing in Category II of DPCO, 1987.

(b) Sales turn over of individual companies is not monitored.

(c) The span of control has been reduced under DPCO 1987 as compared to that in DPCO, 1979.

(d) Yes, Sir.

(e) In order to encourage production activity of small scale sector units they have been exempted from the pricing provision under DPCO, 1987 in respect of Category II formulations subject to certain conditions.

(f) and (g) Authentic information in this regard is not available.

Trade commission on ex-factory value

775. SHRI ANANT RAM JAISWAL: Will the PRIME MINISTER be pleased to state:

(a) what is the present Trade Commission on ex-factory value of price controlled formulations;

(b) what part of trade commission is likely to be given on non-scheduled formulations at present;

(c) whether it is a fact that over and above product discount is being given;

(d) if so, what is the approximate percentage;

(e) whether it is also a fact that consumer has to pay exorbitant price of medicine; and

(f) if so, what steps have been taken to safeguard consumer's interest?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHINTA MOHAN): (a) Under DPCO, 1987 no manufacturer, distributor or wholesaler shall sell a formulation to a retailer, unless otherwise permitted under the provisions of this Order or any order made thereunder, at a price equal to the retail price (Excluding excise duty, if any) minus

16 per cent thereof in the case of price controlled drug.

(b) No specific provision in this regard is available under DPCO, 1987.

(c) and (d) These may vary from company to company as per their marketing strategies.

(e) and (f) Prices of controlled formulations are fixed by the Government in accordance with the provisions contained under DPCO, 1987. In so far as non-scheduled formulations are concerned, Government keeps constant watch on their prices. In such cases where the prices appear to be on the higher side, Government intervenes to bring the prices at reasonable level.

Discrepancies in Drugs Price Control Order, 1987

776. DR. R. K. PODDAR:

SHRI NARAYAN KAR:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that his Ministry have found a number of discrepancies in Drugs Price Control Order, 1987; and

(b) if so, the details thereof and actions taken so far?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHINTA MOHAN): (a) and (b) The Matter is under examination of the Government.

Production of Phenobarbitone

777. DR. R. K. PODDAR:

SHRI NARAYAN KAR:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Phenobarbitone is being produced in the country as well as being imported;